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C.A.No. 1458 OF 1999

ITEM No.109(Mentioned)

Court No. 1

SECTION XIV

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No. 1458 of 1999

M/s. Jay Vinyls Ltd. & Anr.

...Appellant(s)

vs.

M/s. Unitech Ltd.

...Respondent(s)

(with appln.(s) for early hearing and with office report)

Date: 29/01/2004 This/These matter(s) was/were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE S.H. KAPADIA

For Appellant (s)  
Mr. Sanjeev Anand, Adv.

For Respondent (s)  
Mr. Ejaz Maqbool, Adv.

UPON hearing counsel the Court made the following  
O R D E R

At request, not to be taken up today.

(D.P. WALIA) (JANKI BHATIA)  
COURT MASTER COURT MASTER